

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF INVESTCORP CREDIT SOLUTIONS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Investcorp Credit Solutions Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	10/06/2019
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITYNUMBER OF CORPORATE PERSON	U65929MH2019FTC326533
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Unit no. 02 6th Floor, Godrej BKC, Plot C-68, G Block, Bandra Kurla Complex, Bandra East, Mumbai - 400051, Maharashtra
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25/10/2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Dilipkumar Natvarlal Jagad 803/804, Ashok Heights, Opp. Saraswati Apartments, Old Nagardas X Road, Gundavali, Andheri-East, Mumbai - 400069. Email: dilipjagad@hotmail.com ; invest.liquidation@gmail.com Tel Nos. 9821142587/ 022 -26824800 IBBI/IPA-001/IP-P00233/2017-18/10462
8	LAST DATE FOR SUBMISSION OF CLAIMS	24/11/2021

Notice is hereby given that the Investcorp Credit Solutions Private Limited has commenced voluntary liquidation on 25/10/2021.

The stakeholders of Investcorp Credit Solutions Private Limited are hereby called upon to submit a proof of their claims, on or before 24/11/2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Dilipkumar Natvarlal Jagad
Liquidator
IBBI/IPA-001/IP-P00233/2017-18/10462

Date: 26/10/2021

Place: Mumbai